

desirable to disclose further details.

(d) and (e) The Directors General of Military Operations of India and Pakistan have been in weekly telephonic contact with each other. The need to prevent escalation in the level of firing and tension along the border has been emphasised by both sides.

(f) to (h) No civilian on our side was killed in the Poonch Sector during July, 1991, in the incidents of exchange of fire.

[*Translation*]

**Persons Arrested in Connection with  
Drugs Smuggling**

4279. SHRI PRAKASH V. PATIL :  
SHRI C. P. MUDALAGI-RIYAPPA :

Will the Minister of FINANCE be pleased to state :

(a) the number of persons arrested while smuggling the drugs across the border during the last three years, year-wise; and

(b) the action taken against those persons ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) :

(a) The number of persons arrested while smuggling narcotic drugs and psychotropic substances across the border during the last three years is as given below :

Year	Number of persons arrested
1988	244
1989	100
1990	46

(b) In all these cases action under

the Narcotic Drugs and Psychotropic Substances Act, 1985 was taken for investigation and prosecution.

[*English*]

**Securities and Exchange Board**

4280. SHRI GURUDAS KAMAT : Will the Minister of FINANCE be pleased to state :

(a) whether Securities and Exchange Board of India is regularly receiving complaints against several leading companies;

(b) if so, the number of such companies; and

(c) the steps the Government propose to take against such companies ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) :

(a) and (b) Yes Sir. The Securities and Exchange Board of India (SEBI) has been receiving complaints against companies including several leading companies. SEBI is receiving complaints against over 700 companies per month since the past 4 to 5 months.

(c) The Companies Act, 1956, contains provisions for safeguarding the interest of the investors against erring companies. Action is taken against companies in appropriate cases under the provisions of this Act.

**Theft of Import/Export Consignments**

4281. SHRI GURUDAS KAMAT : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether export and import consignments of various chemicals are being stolen at Bombay Port;